

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 4401 - JK (LD ) of 2025**

**DATED:- 16 - 04 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated 16.04.2025

No:-LAW-OIC/04/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyat Ali Bhat)**

Assistant Legal Remembrancer

*Reyat Ali Bhat*

*Reyat Ali Bhat*  
16.04.25

**Annexure to the Government Order No. 4401– JK (LD) of 2025 dated 16.04.2025**

<b>S No</b>	<b>Title of the Case</b>	<b>OIC</b>
1	OA No. 1261/2024 titled Raj Kumar Vs UT of J&K & Ors.	<b>Sh. Sanjay Sharma, Dy. Director (Dentistry), Health Services Jammu, Phone No. 8716888000, E-Mail: sanjay1200@gmail.com</b>
2	T.A No. 29/2025 In SWP No. 2375/2011 titled Shokit Hussain Vs State (Now U.T ) of J&K & Ors.	<b>Sh. Sanjay Sharma, Dy. Director (Dentistry), Health Services Jammu, Phone No. 8716888000, E-Mail: sanjay1200@gmail.com</b>
3	T.A No. 49/2025 In SWP No. 1517/2012 titled Akhter Hussain & Anr Vs State ( now UT) of J&K & Ors.	<b>Sh. Sanjay Sharma, Dy. Director (Dentistry), Health Services Jammu, Phone No. 8716888000, E-Mail: sanjay1200@gmail.com</b>
4	TA No. 119/2025 in SWP No. 2017 titled Sushma Kapahi & Ors Vs State of J&K & Ors.	<b>Sh. Sanjay Sharma, Dy. Director (Dentistry), Health Services Jammu, Phone No. 8716888000, E-Mail: sanjay1200@gmail.com</b>
5	O.A No. 108/2025- titled Deepshika vs UT of J&K & Ors.	<b>Mr. Yoginder Bhat, Administrative Officer, GMC-Kathua.</b>

*Sanjay*  
*Yoginder*